

[Prof. Madhu Dandavate]

even those who have got working land less than 3 acres will be able to get priority on this basis and the problem will be solved.

I am sure that in view of what I have stated now, no further questions will be asked.

12.33 hrs.

**PUBLIC ACCOUNTS COMMITTEE**  
**SIXTY-NINTH REPORT**

**SHRI C. M. STEPHEN** (Idukki): I beg to present the sixty-ninth Report of the Public Accounts Committee on Action Taken by Government on the recommendations contained in their Two hundred and thirtieth Report (Fifth Lok Sabha) on Expansion of Mormugao Port

12.34 hrs.

**RAILWAYS CONVENTION COMMITTEE**  
**SECOND REPORT**

**SHRI KRISHAN KANT** (Chandigarh): I beg to present the second Report of the Railway Convention Committee on Action taken by Government on the recommendations contained in the Eighth Report of the Railway Convention Committee, 1973 on "Railways" Fourth and Fifth Five Year Plans and other Ancillary matters "

12.35 hrs.

**PETITION RE GRIEVANCES OF WORKERS OF KALTA IRON MINE UNDER HINDUSTAN STEEL LIMITED (ROURKELA STEEL PLANT), KALTA (ORISSA)**

**SHRI ROBIN SEN** (Assam): Sir, I beg to present a petition signed by

**Shri Rabi Narayan Navak** and other workers of Kalta Iron Mine under Hindustan Steel Limited (Rourkela Steel Plant), Kalta District Sundergarh (Orissa) regarding their grievances.

I am demanding that all the 1500 workers including 550 former Gorakhpuri workers in Kalta Mines should be absorbed as regular workers. All the termination notices should be withdrawn forthwith. The management should be prevailed upon not to indulge in creating communal and regional tension among workers. All labour laws should be implemented in the mines in full.

12.37 hrs.

**MATTERS UNDER RULE 377**

(i) **SARKARIA COMMISSION REPORT**

**SHRI S D SOMASUNDARAM** (Thanjavur): Sir, I wish to raise an important matter. The present Chief Minister of Tamil Nadu Thiru M G Ramachandran made allegations against Thiru Karunanidhi, the former Chief Minister of Tamil Nadu. Government constituted a Commission headed by Justice Sarkaria to enquire into the allegations.

I feel there has been great delay in sending the Sarkaria Commission Report to the Tamil Nadu Government. The Report should be sent to the Tamil Nadu Government immediately with necessary directions for follow-up action.

I also feel that there has been delay in laying the Report on the Tables of both the Houses of Parliament.

I want to know from the Government as to when the Report will be laid on the Tables of both the Houses.

(ii) **REPORTED REORGANISATION OF TELECOM FACTORIES**

**SHRI SOMNATH CHATTERJEE** (Jadavpur): I rise to bring to your notice a serious matter.